

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:437
ANSWERED ON:26.02.2013
POLICE FORMALITIES
Aaron Rashid Shri J.M.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that people generally look away when crime happens as they are afraid of getting entangled in police formalities; and

(b) if so, the measures taken by the Government to infuse confidence in people to come forward in such situations and also to give protection to such volunteers?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. A consolidated Advisory on Prevention of Crime has also been issued on 16th July, 2010 to all the State Governments/ UT Administrations.